

**GOVERNMENT OF INDIA
CHEMICALS AND FERTILIZERS
LOK SABHA**

UNSTARRED QUESTION NO:359

ANSWERED ON:25.11.2014

WITHDRAWING POWER OF NPPA

Antony Shri Anto ;Mullappally Shri Ramachandran;Raajhaa Shri Anwhar

Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

- (a) whether it is a fact that the Government has recently withdrawn the power of the National Pharmaceuticals Pricing Authority(NPPA) to control the prices of medicines including non-essential and scheduled/non-scheduled medicines;
- (b) if so, the details thereof, and the reasons thereof;
- (c) whether the Government has taken note of the impact of price deregulation of drugs on widely prescribed anti-diabetes, cancer, HIV, tuberculosis and cardiac medicines;
- (d) if so, the details thereof and the steps taken by Government in the regard;
- (e) whether the Government has received any proposal from the States including Kerala regarding the price control of drugs; and
- (f) if so, the details thereof, and the response of the Government thereof?

Answer

MINISTER OF CHEMICALS & FERTILIZERS (SHRI ANANTH KUMAR)

(a) No, Sir.

(b) Does not arise.

(c) & (d) NPPA vide price notifications dated 10.7.2014 capped the MRP of 108 non-scheduled single ingredient drug formulations related to treatment of diabetes and cardiovascular diseases of which two were withdrawn as they were already fixed under the scheduled category. NLEM medicines included in the First Schedule of DPCO, 2013 also included the drugs used in the treatment of anti-diabetes, cancer, HIV, tuberculosis and cardiac medicines and ceiling price are fixed for scheduled medicines under provision of the said order.

(e) & (f) No, Sir.